## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/225/2016

NAME OF THE PETITIONER(S)

: Kamlesh Kalidas Shah

NAME OF THE RESPONDENT(S)

: M/s TVS Motors Limited & 10 others

UNDER SECTION

S.No. Name (in Capital)

: 111A of Companies Act 1956

Represented by

Signature

2. CA Prassourchoud oshval Mahaveevchend oshval R-11

## **ORDER**

Shri C Ramasubramaniam, PCS representing the petitioner present. Shri Prassanchand Ostwal, Chartered Accountant, representing R11 present and stated that counsel for petitioner approached him and during discussions they stated that there is requirement of settling the matter between them. In view of the representation, the matter is adjourned. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)